

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 1296
TO BE ANSWERED ON 23.11.2016**

IDENTIFICATION OF BACKWARD AREAS

1296. DR. BANSHILAL MAHATO:

SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of PLANNING be pleased to state:

- (a) whether Government has identified socio-economic backward areas/districts in the country;
- (b) if so, the State-wise/district-wise details thereof including Chhattisgarh;
- (c) whether Government proposes to introduce separate schemes/programmes for the development of such backward areas/districts in the country; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND
MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION**

(RAO INDERJIT SINGH)

(a) & (b) No area/district has been identified as socio-economically backward per se. However, various norms have been adopted for identification of areas/districts for coverage under different schemes from time to time.

(c) & (d) As per the report of the 14th Finance Commission (FFC), share of States in the net proceeds of the union taxes has been significantly enhanced from 32% to 42%, which is the biggest ever increase in vertical tax devolution/share of the States in the Central divisible pool. Thus, the recommendations of FFC will enhance the availability of funds at the disposal of States. The higher tax devolution will allow States greater autonomy in financing and design of schemes as per the needs and requirements including for filling the development gaps in the deficit areas/regions.
